



## Central Administrative Tribunal Bangalore Bench, Bangalore

C.P. No.170/2020 in O.A. No.317/2014

Thursday, this the 24<sup>th</sup> day of December, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Rajesh Kumar Gupta  
G-22/301, Sector-7  
Rohini, Delhi-85.
2. Pradeep Menon  
C2D/45-B, Pankha Road  
Janakpuri, New Delhi-58

...Applicants

(Mr. R.K. Gupta, Applicant No.1 in person)

Versus

Dr. Ajay Kumar  
Defence Secretary  
D/o Defence  
New Delhi-110011.

..Respondents

(Mr. R.V. Sinha with Mr. Amit Sinha and Mr. Rajesh Katyal)

### ORDER (ORAL)

**Mr. Justice L. Narasimha Reddy:**

This contempt case is filed by Mr. Rajesh Kumar Gupta. While in the OA there are 17 applicants represented through advocate, the contempt case is filed by Mr. Rajesh Kumar Gupta himself. What is more astonishing is that he mentioned the others also as the applicant. He just cannot represent others.

2. Registry is directed to return the Contempt Petition to the applicant.



**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**December 24, 2020**  
/sunil/vb/